

Automotive Fuels) Amendment Regulations, 2023, under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006.

[Placed in Library. See No. L. T. 10819/17/23]

II. (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (a) Annual Report and Accounts of the Brahmaputra Cracker and Polymer Limited (BCPL), Guwahati, Assam, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 10816/17/23]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 26 of the Rajiv Gandhi Institute of Petroleum Technology Act, 2007:—

- (a) Annual Report and Accounts of the Rajiv Gandhi Institute of Petroleum Technology (RGIPT), Amethi, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 10813/17/23]

I. Notification of the Ministry of Housing and Urban Affairs

II. Reports and Accounts (2022-23) of MMRCL, Mumbai; GMRC, Gandhinagar; and CMRL, Tamil Nadu and related papers

III. Reports and Accounts (2022-23) of BMTPC, New Delhi; and CGEWHO, New Delhi and related papers

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs Notification No. S.O. 3845 (E)., dated the 31st August, 2023, appointing the officer, as mentioned therein, to be estate officer for the purposes of the Public Premises (Eviction of Unauthorised Occupants) Act, 1971, issued under Section 3 of the said Act.

[Placed in Library. See No. L. T. 10825/17/23]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Annual Report and Accounts of the Mumbai Metro Rail Corporation Limited (MMRCL), Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. L. T. 10820/17/23]
- (ii) (a) Thirteenth Annual Report and Accounts of the Gujarat Metro Rail Corporation Limited (GMRC), Gandhinagar, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. L. T. 10822/17/23]
- (iii) (a) Sixteenth Annual Report and Accounts of the Chennai Metro Rail Limited (CMRL), Tamil Nadu, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
[Placed in Library. See No. L. T. 10821/17/23]

III. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Thirty-third Annual Report and Accounts of the Building Materials and Technology Promotion Council (BMTPC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
[Placed in Library. See No. L. T. 10824/17/23]
- (ii) (a) Thirty-third Annual Report and Accounts of the Central Government Employees Welfare Housing Organisation (CGEWHO), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
[Placed in Library. See No. L. T. 10823/17/23]

Reports and Accounts (2022-23) of various Corporations, Organizations and Institutes and related papers

रक्षा मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री अजय भट्ट): महोदय, मैं